



AIAC JUBILEE PLEDGE

*The World **Resolves** Here*

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Looking ahead to the next 50 years, we pledge with a renewed purpose to uphold our founding principles, strengthen our institutional legacy and advance the continued achievement of:

Rule of Law

To preserve and advance the rule of law through independent, impartial, predictable, accessible and effective dispute resolution infrastructure, fostering public confidence and a fair administration of justice.

Efficiency and Excellence

To improve efficiency and pursue institutional excellence in the dispute avoidance and dispute resolution services through reinforcing procedural transparency, independence, global best practice and innovation that strengthens award enforceability, commercial certainty and economic confidence.

Strategic Cooperation

To deepen institutional collaboration with like-minded ADR centres and stakeholders across jurisdictions, industries and communities, in support of the wider commercial and business growth.

Openness and Accessibility

To cultivate an open-door approach and broaden access to justice through effective, streamlined, user-friendly ADR solutions and public-oriented pro bono initiatives that respond to the needs of businesses and communities.

Leadership and Innovation

To drive forward-looking leadership in ADR through worldwide network, digital transformation, strategic cooperation, knowledge advancement, youth empowerment and visionary innovation that meet the evolving dynamics of cross-border trade, investment and emerging industries.

Venue and Global Home

To unify the global ADR community through establishing a premier destination with functional state-of-the-art facilities and seamless services that foster collaboration, professional exchange and efficient conduct of proceedings.

Ethics and Evolution

To uphold the highest ethical standard, integrity and professionalism through good governance, code of conduct, institutional guidelines and targeted ADR capacity-building that resonates with the global evolution.

Sustainability

To promote institutional and environmental sustainability measures through minimising environmental footprint, embedding green practices and integrating digitalisation, ensuring continuity for future generations.